

>

Title: Election of Two Members from Lok Sabha to National Khadi and Village Industries Board.

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA):  
Madam, I beg to move:

"That in pursuance of Section 10 of Khadi and Village Industries Committee Act, 1956 read with rules 15 and 17 of Khadi and Village Industries Commission Rules, 2006 the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of National Khadi and Village Industries Board subject to other provisions of the said Act and the rules made thereunder."...(Interruptions)

MADAM SPEAKER: The question is:

"That in pursuance of Section 10 of Khadi and Village Industries Committee Act, 1956 read with rules 15 and 17 of Khadi and Village Industries Commission Rules, 2006 the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of National Khadi and Village Industries Board subject to other provisions of the said Act and the rules made thereunder."

*The motion was adopted.*

---

...(Interruptions)